

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 01.10.2021 (FRIDAY)

COURT – II (VIRTUAL MODE)

01:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 36 of 2020	Nitin Rekhan Vs. Hightime Marketing Pvt. Ltd.	Manish Kaushik	

For Judgment

2.	Comp. App. (AT) (Ins) No. 110 of 2020	Damodar Valley Corporation Vs. Cosmic Ferro Alloys Ltd. & Anr.	Madhumita Bhattacharjee	Yashwardhan Dhiren Sharma Naresh Balodia Divakar Kumar-R1 Vaijayant Palilwal Charu Bansal-R2
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**By order of Hon'ble Acting Chairperson
-sd/-
Registrar**